## **Declaration or Assets and Liabilities**

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Year...2023

| I, Nirmal Kumar Singh son/daughter/wife of Late Tarkeshwar Prasad Sing                              |
|---|
| aged  |
| service and presently working as Office Attendent, Bihar Legislative Assembly, Patna                |
| given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my |
| spouse and dependants*:   |

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| SI.<br>No |   | Self   | Spouse name (s)   | Dependant-1 | Dependant-2 | Dependant-3 |
|-----------|---|--|---|-------------|-------------|-------------|
| (i)       | Cash  | Rs 5000/-  | Rs 10,000/-   | NiI         | Nil         | Nil         |
| (ii)      | Deposits in Banks, Financia Institutions And Non-Banking Financial Companies  | 1 (1) Rs 49505/- in S.B.I.,                                | (1) Rs 4,00,000/- in<br>S.B.I., Shivnarayanpur,<br>Bhagalpur. | NiI         | Nil         | Nil         |
| (iii)     | Bonds, Debentures and shares in Companies                                     |  | Nil   | Nil         | Nil         | Nil         |
| (iv)      | Other financial<br>institutions, NSS,<br>Postal Savings,<br>LIC Policies, etc | LIC of Rs50,000/-  | LIC of Rs1,00,000/-   | Nil         | Nil         | Nil         |
| (v)       | Motor Vehicles<br>(details of make,<br>etc.)                                  | TVS Star City bearing<br>Reg. No BR0IU3262 of<br>Year 2013 | Hero Honda bearing<br>Reg. No BR10E0969<br>of Year 2005       | Nil         | Nil         | Nil         |
| (vi)      | Jewellery (give<br>details of weight<br>and value)                            | Gold 10 gm (Approx)<br>Silver- 500gm (Approx)              | Gold-100 gm (Approx)<br>Silver- 500gm (Approx)                | Nil         | Nil         | Nil         |
|           | Other assets,<br>such as values of<br>claims / interests                      | Nil  | Nil   | Nil         | Nil         | Nil .       |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

|       | Sl. Description  (i) Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value  (1) 10 Bigha at Mauja- Dhanaura, Thana- Kahalgaon Dist Bhagalpur (2) 01 Bigha, at Mauja- Chhanno, Thana- Kahalgaon, Dist Bhagalpur (3) 01 Kattha, at Usari Mauja- Danapur, Thana- Danapur, Dist Patna (4) 01 Kattha, at Pandit pur Mauja- Rajgir, Thana- Rajgir, Dist Nalanda |   | Spouse name (s)   | Dependant-1       | Dependant-2 | Dependant-3 |
|-------|---|---|---|-------------------|-------------|-------------|
| _     |   |   | (1) 1.25 Kattha<br>at Mauja- Jagarnathpur<br>Thana- Kahalgaon<br>Dist Bhagalpur | Drishti Singh Nil | Nil         | Nil         |
| (ii)  | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value   | Nil Nil   |   | Nil               | Nil         | Nil         |
| (iii) | Buildings (Commercial<br>and residential) - Location (s) - Survey number(s) - Extent (Total<br>measurement) - Current market value  | A Residential Building in 01 Kattha Area at Shivparwati Nagar, Ward No16, Khahalgaon, Bhagalpur | Nil   | Nil               | Nil         | Nil         |
| iv)   | Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value  | tion (s) ey number(s) t (Total Nil  |   | Nil               | Nil         | Nil         |
| v)    | Other (such as interest in property)  Share in Ancestral Property as per HUF (Till date share is not defined)   |   | Nil   | Nil               | Nil         | Nil         |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| SI.<br>No. | Description  | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as<br>on 31-12-2022 |
|------------|--|---|--|
| (a)        | (i) Loans from Banks   | S.B.I., Bihar Vidhan Mandal,<br>Patna                                     | Rs 1,09,573/-                          |
|            | (ii) Loans from financial institutions   | Nil   | Nil                                    |
|            | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil   | Nil                                    |
|            | (b) dues to departments dealing with supply of water                                 | Nil   | Nil                                    |
|            | (c) dues to departments dealing with supply of electricity                           | Nil   | Nil                                    |

|     | (d) dues to departments dealing with telephones   | Nil   | Nil |
|-----|---|---|-----|
|     | (e) dues to departments dealing with<br>governments transport (including<br>aircraft and helicopters)   | Nil   | NiI |
|     | (f) Other dues, if any  | Nil   | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Nil<br>Assessment Year 2022-23<br>PAN No BIWPS7506L | Nil |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]   | Nil   | Nil |
|     | (iii) Sales Tax [ Only in case of proprietary business]   | Nil   | Nil |
|     | (iv) Property Tax   | Nil   | Nil |

| C <u>Personal Detail</u><br>GPF/CPF/PRAN No. | :- | GPF No - PTS/BLA-1151  |
|--|----|--|
| Gender                                       | :- | <b>M</b> (M/F)   |
| Date of Birth                                | :- | 3 1 1 2 1 9 7 6 (DD/MM/YYYY)   |
| Class/Group                                  | :- | C (A/B/C)  |
| Cadre  | :- | OFFICE ATTENDENT   |
|  |    | (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) |
| Home District                                | :- | BHAGALPUR  |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: ME 4MIZ 142

Name of Employee: Nirmal Kumar Singh

Designation: Office Attendent

Date: 31/01/2023 Department: Bihar Legislative Assembly, Patna

Place: Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.